

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

IA 1534/2024 IN C.P. (IB)/3457(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 25.06.2024

**NAME OF THE PARTIES: CORPORATION BANK T V/s TRIMAX IT
INFRASTRUCTURE AND SERVICES LTD**

IBC under Sec 7 Sec 60(5)

ORDER

1. Adv. Geeta Toraskar for the Respondent is present.
2. None present for the EPFO Department. The Applicant was directed to implead the Monitoring Committee in the application, however, nothing has happened. Last opportunity is granted to the EPFO Department to do so.
3. If the Applicant does not appear on the next date of hearing, the application shall be decided on the basis of material on record.
4. List this matter on **11.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

/Neeraj/